

Present:

**Sri S.K. Kabra
Addl. District Judge (F.T.C.)
Dibrugarh.**

T.S. (D) Case No. 121/2019

17.12.2021:

None for the parties.

Record reveals that none is appearing for the petitioner since long. Even no steps were taken by the petitioner to serve the respondent.

Accordingly, the present suit is dismissed in default.



Addl. District Judge (F.T.C.)
Dibrugarh